

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 10314 - 10354 / P. 5(1)/2023

Dated, Delhi the 02 FEB 2023

Sub- Appointment of Principal District Judge -regarding.

Copy forwarded for information and necessary action to :-

1. The Officers concerned.
2. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
4. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
8. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

HIGH COURT OF DELHI NEW DELHI
Bharat Singh Road, New Delhi

MOST IMMEDIATE

No. JD-30/Gaz-INDHC/2023

Dated 02nd February, 2023

To
The Principal District & Sessions Judge (P&S)
The Hazari Courts Complex,
Delhi-110054.

Sub: Appointment of Principal District Judges-regarding

Re:

I am directed to forward herewith a copy of Notification No. F.6/10015-Jud/Suplaw/2023 dated 31.01.2023 issued by the Department of Law, Justice and Legislative Affairs, Government of NCT of Delhi on the above subject, with the request to deliver a copy of the same to the officers concerned.

Yours sincerely

(Raj Kumar Rawat)
Registrar General

Encl: As Above

Encls. No. JD-30/Gaz-INDHC/0093 Dated, the February, 2023

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judge, Delhi.
2. The Principal District & Sessions Judge (P&S)-Special Judge (PC Act) (S&J), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (S&J), Hazari Courts Complex, New Delhi.


Raj Kumar Rawat
Joint Registrar (S&J-AS)

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
5th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

No F.6/10015-Jud/Suplaw/2324 - 232

Dated 31.01.2023

NOTIFICATION

No F.6/10015-Jud/Suplaw/2324 - 232 Under the provisions of Section 20 of the Punjab Courts Act, 1918, as in force in the National Capital Territory of Delhi, the Lt. Governor of National Capital Territory of Delhi, on the recommendation of the High Court of Delhi, appoints the following officers of Delhi Higher Judicial Service as Principal District Judges, as under:-

1. Mr. Vinod Kumar, already Principal District Judge under next below rule as Principal District Judge on regular basis with effect from 01.02.2023.
2. Ms. Sheel Jain, as Principal District Judge under next below rule with effect from the date she takes over.

By order and in the Name of the
Lt. Governor of National
Capital Territory of Delhi.


(Bharti Parashar)
Principal Secretary (Law, Justice & L.A.)

No F.6/10015-Jud/Suplaw/2324 - 232

Dated 31.01.2023

Copy forwarded for information and necessary action to:

1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary of the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jansalmer House, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi, w.r.t his O.O. letter 570DH/Gaz-1A/VE.2(a)/2023 dated 25.01.2023.
4. The Pr. District & Sessions Judge, (HQ), Delhi, The Hazari Courts Complex, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV).
6. The Comptroller of Accounts, Govt. of NCT of Delhi.
7. The PAO/VI, The Hazari, Delhi.
8. Officer concerned through Registrar General, High Court of Delhi, New Delhi.
9. Guard file.


(Bharti Parashar)
Principal Secretary (Law, Justice & L.A.)